

ITEM NO.38

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3964/2022

(Arising out of impugned final judgment and order dated 02-03-2022  
in WA No. 218/2022 passed by the High Court Of Kerala At Ernakulam)

MADHYAMAM BROADCASTING LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 38492/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES IA No. 35558/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES IA No. 34902/2022 - PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 4331/2022 (XI-A)

SLP(C) No. 4678/2022 (XI-A)

(FOR ADMISSION and I.R. and IA No.38106/2022-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT)

Date : 03-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Dushyant A Dave, Sr. Adv.  
Mr. Huzefa A Ahmadi, Sr. Adv.  
Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Haris Beeran, Adv.  
Mr. Mushtaq Salim, Adv.  
Mr. Usman Ghani Khan, Adv.  
Mr. Azhar Assees, Adv.  
Mr. Ameen Hassan, Adv.  
Ms. Sharukh Alam, Adv.  
Mr. Akshat Malpani, Adv.  
Ms. Pallavi Pratap, AOR

SLPC 4331/2022 &  
SLPC 4678/2022

Mr. Radha Shyam Jena, AOR

**For Respondent(s)**    **Mr. K.M. Nataraj, ASG**  
**Mr. Shailesh Madiyal, Adv.**  
**Ms. Swarupama Chaturvedi, Adv.**  
**Mr. Apoorv Kurup, Adv.**  
**Mr. Rajat Nair, Adv.**  
**Mr. T.S. Sabarish, Adv.**  
**Mr. Anirudh Sharma, - II, Adv.**  
**Mr. Amrish Kumar, AOR**

**Ms. Pallavi Pratap, AOR**

**UPON hearing the counsel the Court made the following**  
**O R D E R**

- 1     Leave granted.
- 2     We have heard Mr Dushyant A Dave, Mr Huzefa A Ahmadi and Mr Mukul Rohatgi, senior counsel appearing on behalf of the appellants and Mr K M Nataraj, Additional Solicitor General with Mr Shailesh Madiyal counsel appearing on behalf of the respondents.
- 3     Written submissions have been tendered and oral arguments have been concluded.
- 4     Judgment reserved.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**